

Shri Narendra Singh Mahida: May I know whether there is any expansion scheme for this Gauhati refinery?

Shri K. D. Malaviya: Yes, there is an expansion scheme which is going on in the routine way.

Shri Ranga: What is meant by 'routine way'?

Shri K. D. Malaviya: I would explain it to enlighten my hon. friend. According to our present schemes, by the end of the Plan, we have to expand the refinery capacity to a certain extent. We have not taken recourse to any abnormal methods to expand the capacity. It is just going on in the routine way.

Shri Hem Barua: May I know if all the three units, the coking unit, the oil distillation unit and the kerosene refining unit, are completed in the Gauhati refinery by now? If not, how do Government propose to do with the balance of the oil transported by Oil India and the oil that is refined there?

Shri K. D. Malaviya: All the units are now functioning normally. When I referred to a certain gap in the full installed capacity and the actual through-put, I said that perhaps on account of the storage capacity being full, the full capacity was not being utilised. But all the three units are functioning.

Shri Basumatari: I could not follow the answer given to an earlier question. I want to know whether the work was stopped in the refinery itself or the flow of crude oil from the field was stopped.

Shri K. D. Malaviya: When the refinery is stopped, the piping of crude oil will also have to be stopped, if the storage capacity is full.

Shri K. C. Pant: How much higher is the refinery located as compared to the normal flood level of the Brahmaputra?

Shri K. D. Malaviya: I have not got that information.

Shri P. C. Borooah: The Minister said that along with the suspension of work of the Gauhati refinery, supply of crude oil was also stopped. In so, was the production of crude oil also suspended?

Shri K. D. Malaviya: The production of crude oil is regulated to the flow-out from the oil field according to its utilisation. When the oil will be utilised in the Barauni refinery, more crude oil will be produced from the oil fields.

Shri Shivaji Rao S. Deshmukh: What is the normal supply of crude oil reserve in the refinery and was it not possible to utilise it when the pipeline was closed for 16 days?

Shri K. D. Malaviya: There are two types of storage tanks, one for the petroleum products that come out of the refinery. They are stored and transhipped to the western part of the country. The storage capacity was choked and, therefore, work in the refinery had to be suspended.

Mr. Speaker: Were there no reserves of crude oil stored?

Shri K. D. Malaviya: No. The reserves are in the pipes themselves. There is not much reserve left in the storage tanks.

Seizure of Cartridges found in a Hotel in Delhi

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Shri Bhagwat Jha Azad:

Shri Bhakt Darshan:

Shri D. C. Sharma:

Shrimati Savitri Nigam:

Shri S. M. Banerjee:

Shri Bishwanath Roy:

Shri Harish Chandra Mathur:

Shri A. K. Gopalan:

Shri P. Kunhan:

Shri Mohammad Elias:

Shri Daji:

Shri P. C. Borooah:

Shri Nambiar:

Shri M. L. Dwivedi:

Shri S. C. Samanta:

Shri Subodh Hansda:

*179. Shri K. N. Tiwary:

Shri Dasaratha Deb:
 Shri Surendra Pal Singh:
 Shri Yashpal Singh:
 Shri Kolla Venkaiah:
 Shri Kapur Singh:
 Shri P. K. Ghosh:
 Shri Ram Ratan Gupta:
 Shri Bagri:
 Maharajkumar Vijaya
 Ananda:
 Shri Y. D. Singh:
 Shri P. Venkatasubbaiah:
 Shri Tan Singh:
 Shri Indrajit Gupta:
 Shri A. V. Raghavan:
 Shri Pottekkatt:

Will the Minister of Home Affairs be pleased to state:

(a) whether in September last several hundred cartridges were seized by the Delhi Police from the possession of an American national in a room of a New Delhi hotel;

(b) whether a large quantity of cartridges was also found on search of his private plane at Safdarjang Airport; and

(c) what action has been taken by Government in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). 766 and 10,000 shot-gun cartridges were recovered respectively, from the room in the Asoka Hotel and the private plane of the foreigner.

(c) He has been prosecuted under section 19(f) read with section 20 of the Indian Arms Act. The matter is *sub-judice*.

Shri Bhagwat Jha Azad: May I know whether the Government have been able to find out the source from which this foreigner brought this huge amount of cartridges into our country?

Mr. Speaker: That the enquiry should reveal. The matter is *sub-judice*.

Shri Bhagwat Jha Azad: But this can be said from where he brought it.

Mr. Speaker: How can they say. This also will have to be found out in the enquiry.

Shri Bhagwat Jha Azad: They can at least say that they have not found out.

Shrimati Savitri Nigam: May I know if the hon. Minister could give us any idea of the motive behind it?

Mr. Speaker: Order, order. What shall the police do then, if the hon. Minister gives the motive?

Shri Indrajit Gupta: I want to know whether that foreign airlines of which this gentleman is reported to be the chairman or president, has been continuing regular flights through India, touching Delhi. Is the position still unchanged?

Shri Datar: That airline had entered into a contract with Air India International, and therefore they were flying.

Mr. Speaker: Next question.

श्री म० ला० द्विवेदी : अध्यक्ष महोदय,
 एक आवश्यक प्रश्न करना था।

अध्यक्ष महोदय : जो आगे आवेगा वह
 इससे भी ज्यादा आवश्यक है।

Siliguri-Gauhati Pipeline Project

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*180. { Shri Morarka:
 Shri R. S. Pandey:

Will the Minister of Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 589 on the 13th August, 1962 and state:

(a) whether any decision has been taken on the Project Report of Siliguri-Gauhati Pipeline Project;

(b) if so, its nature; and

(c) the total cost involved in this project?